

**IN THE HIGH COURT OF MEGHALAYA
SHILLONG**

**Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of The High Court of Meghalaya**

W.E.F. 01.04.2013 TO 30.04.2013

Sl. No.	Category of Cases	Category of Benches	Pending as on 31.03.2013	Institution	Disposal	Pending as on 30.04.2013
1	R.F.A.	S/B	6	-	-	6
		D/B				
2	M.A.F.	S/B	4	-	-	4
		D/B				
3	Gua.Appl.R.F.A.	S/B				
		D/B				
4	F.A.O.	S/B				
		D/B	1	-	-	1
5	R.S.A.	S/B				
		D/B				
6	L.P.A.	S/B				
		D/B				
7	C.R.P.	S/B	50	4	7	47
		D/B				
8	Review Petn.	S/B	5	2	1	6
		D/B	6	1	-	7
9	C.Ref.	S/B				
		D/B				
10	Arbitration	S/B	5	-	-	5
		D/B				
11	C.M. Appl.	S/B	236	24	17	243
		D/B	108	10	3	115
12	WP(C)	S/B	361	15	22	354
		D/B	51	1	-	52

13	P.I.L.	S/B				
		D/B	9	2	-	11
14	W.A.	S/B				
		D/B	69	5	2	72
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B	1	-	-	1
		D/B				
17	M.A.C.	S/B	7	-	-	7
		D/B				
18	El. Petn.	S/B		2	-	2
		D/B				
19	Cont.Case	S/B	22	8	3	27
		D/B	2	1	1	2
20	Second Appl/ S.A.O.	S/B				
		D/B				
21	Comp.Petn.	S/B				
		D/B				
22	Tax Cases	S/B				
		D/B		2	-	2
23	Cross Objection	S/B				
		D/B				
24	Tr.P(C)	S/B				
		D/B				
25	W.P.(C) SOU MOTTO	S/B				
		D/B	2	-	-	2
26	I.A.	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				

28	L.A. App.	S/B				
		D/B	1	-	-	1
29	F.A.	S/B	2	-	-	2
		D/B				
30	Crl. App.	S/B	15	-	-	15
		D/B	7	-	-	7
31	Crl.Rev.Petn.	S/B	25	7	13	19
		D/B				
32	Crl.Petn.	S/B	20	5	7	18
		D/B				
33	Crl.Ref.	S/B				
		D/B				
34	Crl.(D)Ref.	S/B				
		D/B				
35	Bail Appln./ Anticipatory Bail	S/B	15	10	20	5
		D/B				
36	W.P.(Crl.)	S/B	6	2	-	8
		D/B				
37	Crl.M.Appl.	S/B	34	4	4	34
		D/B	1	-	-	1
38	Tr.P(Crl)	S/B	1	-	-	1
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			1072	105	100	1077